

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
 AT HYDERABAD

O.A. 358/92.

Dt. of Decision : 31-10-95.

1. Kondra Krishna Murthy
 2. S.Dharmaveer

.. Applicants.

VS

1. The Dy. Chief Mech. Engineer,
 Wagon Workshop, Guntupalli.
 2. The Workshop Personnel Officer,
 Wagon Workshop, Guntupalli.
 3. G. Prasada Rao
 4. M.K. Subba Rao
 5. G. Suryanarayana Murthy
 6. Ch. Subrahmanyam Sastry
 7. G. Prasanna Kumar
 8. V. Kalidaas

.. Respondents.

Counsel for the Applicants : Mr. P. Krishna Reddy

Counsel for the Respondents : Mr. J.R. Gopala Rao, SC for Rlys.

Counsel for the Respondents No 3 to 8 : - M.T. Pandurangachari.

CCRAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

..2

O.A.NO.358/92.

JUDGMENT

Dt: 31.10.1995

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri P.Krishna Reddy, learned counsel for the applicants and Shri J.R.Gopala Rao, learned standing counsel for R-1 and R-2.

2. This OA was filed praying for direction to the respondents to restore the seniority of the applicants basing on the seniority in the grade of Skilled (Electrical Fitters) under the Shop Superintendent (Electrical) in Wagon Workshop, Guntupalli as per the seniority list for the Skilled (Electrical Fitters) in the workshop, published by the Office Order No.NA/37/88, dated 14.3.88 and for setting aside the seniority list of Electrical Fitters Grade-III of 15.9.1991 published by the Workshop Personnel Officer's order dated 10.12.1991 passed on the representation of the applicants and for setting aside the consequential order of reversion No. GR/P.535/6/1/Vol.VIII/, dated -3-92 served on 30.3.92 and to continue them as Electrical Fitters in HSK Grade-II in the pay scale of Rs.1200-1800.

3. The interim order of status quo was passed on 27.4.92 and it is stated that in view of the said interim order, the applicants are being continued as HSK Grade-II Electrical Fitters in the pay scale of Rs.1200-1800.

[Signature]

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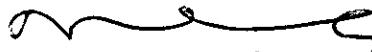
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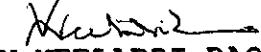
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4. It is stated for the applicants that their seniority was restored as per the seniority list of Electrical Fitters in the HSK Grade-II as on 1.3.94 and hence this OA had become infructuous.

5. R-3 to R-8 were impleaded as respondents herein as they were shown above the applicants in the seniority list of 1991.

6. Hence this OA is dismissed as infructuous. But this order does not debar R-3 to R-8 if so advised, to resort to such proceedings as are opened to them if they are aggrieved by the seniority list of Electrical Fitters HSK Gr.II as on 1.3.94. No costs.//


(R.RANGARAJAN)
MEMBER (ADMN.)


(V.NEELADRI RAO)
VICE CHAIRMAN

DATED: 31st October, 1995.
Open court dictation.


Deputy Registrar (J) CC

vsn
To

1. The Deputy Chief Mechanical Engineer,
Wagon Workshop, Guntapalli.
2. The Workshop Personnel Officer,
Wagon Workshop, Guntapalli.
3. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.J.R.Gopal Rao, SC for Rlys. CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One spare copy.
7. One copy to Mr. P. Durraga Chari, Advocate CAT.Hyd.
pvm.

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN : M(A)

DATED: 31-10-1995

~~ORDER/JUDGMENT~~

M.A./R.A./C.A.No.

in

O.A.No. 358/92

T.A.No.

(W.P.No.)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

No Space Copy

p.v.m.

